[Shri Ghulam Rasool Matto] there is a gap of one month, three weeks to one month, before the Demands for Grants are presented and then it takes about two months before the Finance Bill comes up for discussion in the Lok Sabha. The idea is that the Government gets the feedback and comes up with certain positive suggestions. Then, the Finance Bill comes up for discussion in the Lok Sabha. The Members get an opportunity to discuss all the proposals and also offer some suggestions. The Finance Minister takes note of the feedback he has received from all over the country as well as the suggestions made in the House. When this is done by him, he comes up with certain modifications. The Finance Min-6. 00 P. M. ister came out with these modifications the other day. Sir, it is 6. 00 o'clock, am I to continue?

THE VICE-CHAIRMAN (SHRI JAGESH DESAI): I will tell you when *to* stop.

SHRI GHULAM RASOOL MATTO: When the feed-back is received the Finance Minister reacts to them, makes certain concessions, amendments, alterations. After these modifications have been announced in the Lok Sabha, they come to us and it is only a formality that we have to give our views. Otherwise, in this House many people make good suggestions. Mr. A. G. Kulkarni made very valuable contributions today, but what is tile result?

THE VICE-CHAIRMAN (SHRI JAGESH DESAI): Now the Home Minister will make the Statement and you can continue after that.

STATEMENT BY MINISTER

II Killings by Terrorists on 7th May, 1988. in Panipat, Haryana.

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRl P. CHIDAMBARAM): Sir, it is with a great sense of sorrow and anguish that I rise to inform this House of the ghastly and tragic incident in Panipat on the night of 7th of May.

SHRI B. SATYANARAYAN REDDY (Andhra Pradesh); Such incidents are taking place every day in Punjab and other places.

SHRI P. CHIDAMBARAM: On 7th May, 1988, at about 11. 30 p. m., 3 or 4 terrorists struck at a marriage party in the outstrikes of Panipat City with AK-47 rifles. The marriage party belonged to Bagri Lohar, a nomadic tribe, and at the time of the incident, the people were seeing a film on the video. The terrorists came from the fields and escaped after committing the crime. The incident resulted in the death of 13 persons including 3 women and injuries to 26 including 5 children and 5 women. The injured are undergoing medical treatment and are reported to be out of danger. 92 empty cartridges have been recovered from the scene of crime.

An *ex-gratia* grant of Rs. 20, 000/- to the next of kin of each of the dead and Rs. 10, 000|- to each of the injured has been announced by the Chief Minister, Haryana who visited the spot. Rs. 10, 000|-each has also been sanctioned to 2 brides whose marriages were to be solemonlzed. A high level meeting of police and civil officers under the Chairmanship of Chief Minister has been held at the State level to review the situation. A meeting of the Peace Committee consisting of residents of Panipat City was addressed by Chief Minister and the citizens urged to maintain peace and communal harmony.

This is the second incident of terrorist attack in less than one month in Haryana. The Members will recall that on the 9th of April, Dr. Harnam Singh, MLA belonging to the CPI was attacked at Sahbad, District Kurukshetra killing bis son, daughter-in-law and another relative. Dr. Harnam Singh, his wife and 2 others were injured.

The Home Minister has held a meeting today with the Directors General of Police of Punjab and Haryana, Commissioner of

Police, Delhi, Directors General in the CRPF and BSF, Officers, Intelligence Bureau and officers of the Home Ministry. Security arrangements against terrorist activities were reviewed. A general alert has been issued to all neighbouring States. 3 companies of para-military forces are being sent to Haryana to assist. the State Government. la-order to meet the threat posed by sophisticated arms of the terrorists, some modern arms have been supplied to the Government of Haryana and some more will be supplied shortly.

There has been a spurt of terrorist activities in Punjab also and I have already informed Hon'ble Members of sPme of the details of the Action Plan we are implementing to combat terrorist activities in Punjab. Action has already been initiated on all the points. Steps are already being taken fcr more effective policing of the border. The police set up is being reorganised and better arms and equipment are being provided. This has already started yielding results and the security forces have been able to eliminate some hard core terrorists in recent weeks. A comprehensive programme to mobilize the masses against terrorism is being worked out by the Punjab Government and will be implemented with the cooperation of all political parties.

The incident of 7th May is an example of the extent to which the terrorists can go in order to achieve their nefarious objectives. It is a grim reminder[1] that terrorism is a nationwide problem and has to be fought not only in Punjab but everywhere. We are maintaining close contact with all the State Governments and I assure the House that we shall do our utmost to meet this challenge posed by the terrorists.

I am confident that this House will join me in condemning such acts of violence aimed at creating disharmony and misunderstanding amongst different sections of society. We sympathize with the bereaved families. The extraordinary quality of our} people is that in the face of the gravest provocation they have maintained communal harmony. I appeal to all the communities and all sections of public opinion to continue to uphold the spirit of communal harmony and peace and continue to work with one another in order to defeat the evil designs of terrorists ami anti-national forces.

THE VICE-CHAIRMAN (SHRI JAGESH DESAI): There are nine Members who want to seek clarifications. So I would request you to be as brief as possible. Shri A. G Kulkarni.

SHRI A. G. KULKARNI (Maharashtra): Sir, very recently we discussed this issue when a Bill was moved in this House and the Government informed the House about the steps that it is going to take to combat this menace of terrorism. I am really very much disturbed. Particularly I do not understand how and in what language we should express not only our anguish but, what you call it, our anger that every day we see 23 people killed[1], 30 people killed, 10 people killed or 5, people killed. It is really beyond my conception at least how to appreciate and how to help the Government to take some stringent, steps. But anyway this is the position. Now it is getting escalated *to* Haryana. Previously also there was an incident in Haryana, but now it is being escalated. Whatever you may say you cannot avoid communal feelings being injected because the terrorists are now moving out and fanning out. Foi- this purpose, I only want to seek two or three clarifications.

I sympathise with the Home Minister. I-know difficulties are more and whatever I may submit is not going to solve the problem immediately; we have to bear with it. This I understand. But during the discussion held recently, it was specifically mentioned, as per the news items, that one of the correspondents had gone into the Golden Temple and interviewed members of the militant organisations. From that it seems that there is a conflict in the various militant organisations and perhaps it might lead to an outbreak of violence in the Golden Temple itself. They say that even fortifications are being raised inside Golden Temple and various other measures are being taken.

[Shri A. G. Kulkarni]

I am very sorry to give expression to my feelings. We very recently passed the 59th Amendment. It is now up to the Government to see whether to use this. Because one has to crush, it. As far as I know it was limited! to two or three districts in that area. Now it is getting escalated. So unless such strong measures are taken, this menace will not be slopped.

SHRI ATAL BIHARI VAJPAYEE (Madhya Pradesh): So you want Emergency.

SHRI A. G. KULKARNI: I do not know.

SHRI V. NARAYANASAMY: (Pondicherry): Mr. Vice-Chairman, Sir, it is very unfortunate that 13 persons were killed and 26 injured in the terrorist attack in Haryana. But the information furnished by the l»on. Minister does not give the full details regarding the Panipat incident. Because, it is very well known that the terrorist activity has been curbed in Punjab to a certain extent and, therefore, the terrorists are spreading to other parts of the country. The Haryana incident and the consequent incidents of May 3, May 7 and this incident are a sequence of events be-, cause of terrorists activity being curbed in Punjab.

The report which the honourable Minister has given does not give the full picture of the incident. I would like to know, very clearly, three or four points from the honourable Minister. The honourable Minister has said that AK-47 rifles have been used. I would like to know whether any weapons have been seized from the scene of occurrence because the Minister has said that only 92 catridges have been recovered from the scene of occurrence. How did they come to the conclusion that AK-47 rifles were used by the terrorists? I would like *to* know it because newspaper reports say that the empty cartridges which have been recovered from there were of " different boxes. Therefore, I would like to know which were the weapons used. Secondly, Sir, this 5 a new type of terrorist activity, because it is reported that thai terrorists were masked persons. In Punjab we had seen a series of incidents wherein the terrorists did not use masks. I would like to know whether these persons used masks at the time of attack. Then, Sir, the Sadar Police Station is only about a hundred yards away from the scene of occurrence. But, according to the information given to us, the police took more than one hour to reach the place of occurrence. Why did the police take such a long time-to reach the place? Another important aspect is that there was an intelligence report that there was going to be an incident in that area. The police werd infor-. med, but even after that the police were inactive. Therefore, from this point of view I would like to get the information from the honourable Minister whether the incident took place even after the information was given to the police and why the police had not taken preventive action relating to the marriage party where there was indiscriminate firing by terrorists and whether masks were used by terrorists, which is a new style adopted br them.

श्री अश्विनी कुमार (बिहार) : माननीय. उपसभाध्यक्ष जी, पानीपत की भयंकर दुर्घटना के बारे में हमारे गृह मंत्री जी ने वक्तव्य दिया है। आज एक साल से अधिक हो गया है जब पंजाब में राष्ट्रपति शासन लागू है और राष्ट्रपति शासन का अर्थ होता है कि यहां की सरकार वहां के लिये जिम्मेदार है। यहां का प्रधानमंत्री वहां का सर्वेसर्वा है। बीच में कोई दूसरी चुनी हुयी सरकार नहीं है और इसलिये जो कछ पंजाब में गतिविधि हो रही है, जिसका कि परिणाम देश के अन्य भागों में हो रहा है, इसकी सम्पूर्ण जिम्मेदारी केन्द्र सरकार के ऊपर है।

मैं अभी पिछले सप्ताह पंजाब में पठानकोट, गुरदासपुर, बटाला, अमृतसर तथा जालंधर स्थानों में गया था। वहां बड़ी मात्रा में गांव के रहने वाले गैर-सिख पलायन करके शहरों में आ गये हैं और पलायनकर्ताओं की मन:स्थिति अत्यन्त क्षुब्ध है और उनके कथनानुसार आज गांव के अन्दर सूर्योदय से लेकर सूर्यास्त तक तो भारत सरकार का राज हो सकता है, लेकिन सूर्यास्त से सूर्योदय तक भारत सरकार का राज नहीं है—वहां

सरकारी अधिकारी नहीं हैं, बी०डी०ओ० नहीं हैं, बिजली विभाग का कर्मचारी नहीं है, जो सरकारी पुलिस के अफसर हैं, वह भी दिन में ही जाते हैं, रात में नहीं जाते। सी०आर०पी०एफ० के लोग जिन-जिन गांवों में हैं, वहां के लोगों ने अपनी आप-बीती यह सुनाई कि अगर रात के आठ बजे आकर कोई उनके परिवार के छह सदस्यों को गोली मार दे...तो पिकेट के लोग सवेरे 8 बजे आए हैं उसके पहले तक नहीं, रात में केवल घर के प्राणी ही शव की चिंता करते रहे हैं। रात में वहां केन्द्रीय सरकार का शासन नहीं चल रहा है, दिन में जब पुलिस की फोर्स जाती है तब कुछ होता है और उन लोगों की एक और बड़ी दर्दनाक अपील है। उन्होंने कहा है कि क्या केन्द्रीय सरकार ने यह मान लिया है कि यहां खालिस्तान बन गया है। देश के किसी कोने में कोई दुर्घटना होती है, आज पानीपत की घटना हुई, वहां मुख्य मंत्री गए और भी कोई मंत्री जा सकते हैं। भजन लाल भी वहां जा सकते हैं और जाना चाहिये।

कृषि मंत्री (श्री भजन लाल) : मैं भी जाकर आया हूं।

श्री अश्विनी कुमार : बहुत अच्छी बात है, मैं स्वागत करता हूं।

उपसभाध्यक्ष (श्री जगेश देसाई) : आप क्लेरीफिकेशन पूछ लीजिए।

श्री अश्विनी कुमार : परन्तु प्रश्न पंजाब के लोग पूछते हैं कि पंजाब के अंदर इतनी घटनायें हो रही हैं, क्या दिल्ली की केन्द्रीय सरकार का कोई मंत्री, प्रधान मंत्री, गृह मंत्री, गृह राज्य मंत्री हमारे आंसू पोंछने, या हमारी बात पूछने आया है? कहीं उद्घाटन करने गये होंगे या किसी मीटिंग में गये होंगे।

श्री दरबारा सिंह (पंजाब) : भजन लाल जी गए।

श्री अश्विनी कुमार : मैं पंजाब की बात कह रहा हूं दरबारा सिंह जी, वहां के जो पलायनकर्त्ता आप से कह रहे हैं, उसमें जब आपको स्पष्टीकरण देना होगा तो दीजियेगा। उनकी यह भावना है कि केन्द्रीय सरकार भी हमको राइटआफ् कर रही है, हमको खालिस्तान बना दिया और यह भावना उनके अन्दर बस गई है। पंजाब के अन्दर जब हम लोग घूम रहे थे अमृतसर शहर के अंदर गोल्डन-टैंपल के बगल में रात को 9 बजे तो लोगों ने कहा कि आज आप लोग आयें हैं, आप के साथ सैक्युरिटी फोर्स हैं इसलिये इस अंधेरे में यहां गलियों में कोई दिख रहा है वरना 7 बजे के बाद तो गली में कोई निलकता नहीं है। यह भयानक स्थिति वहां हो गयी है। यह विश्वास वहां की जनता के मन में बस गया है कि केन्द्र की सरकार ने हमको खालिस्तान में छोड़ दिया है। जब विश्वास जनता के मन से उठ जाता है तो शासन करना असम्भव होता है। शासन पुलिस की संख्या या मिलिट्री की संख्या पर नहीं होता, उसके रुतबे पर होता है कि कितना है और जो क्राइम करेगा वह पकड़ा जायेगा। आज उसको लगता है कि हमको मारनेवाला कोई पकड़ा नहीं जा रहा है। जो आतंकवादी हैं वे सरेआम घूम रहे हैं। सब जानते हैं कि कौन आतंकवादी है। किसने मारा है और किसी को पुलिस अरेस्ट करने में सक्षम नहीं रही है और इस प्रकार की पंजाब की स्थिति हाथ से बाहर जा रही है। उप सभाध्यक्ष महोदय, मैं अपनी आंखों देखा, कानों सुना हाल बताता हूं कि अमृतसर के लोगों के अन्दर यह कहना है कि गोल्डन टैम्पल के अंदर भयंकर शस्त्र एकत्र हो रहे हैं, इसलिये पहले अखबारों में आया है कि जब बाहर हमारी चौकी बन रही थी तो गोल्डन टैंपल से निकल कर आतंकवादियों ने चौकी बनाने नहीं दिया। आज एक घटना की जानकारी मुझे मिली है। और मैं माननीय गृह मंत्री जी से उसका स्पष्टीकरण चाहूंगा कि सी०आर०पी० के डी०आई०जी० मि० विर्क जो कि स्वयं सिख हैं, जो गोल्डन टैम्पल के चारों ओर निरीक्षण कर रहे थे तो उनको गोली लगी गोल्डन टैम्पल से और उनके मुंह में गोली लगी है और वह घायल हो कर अस्पताल में चले गए हैं। अगर अमृतसर के अन्दर गोल्डन टैम्पल के अन्दर ये घटनायें हो रही हैं और सरकार कुछ करने में सक्षम नहीं है तो यह सरकार की अक्षमता है जिसके लिये गरीब

[श्री अश्विनी कुमार]
निरीह प्राणी मारे जा रहे हैं और अधिक मारें जायेंगे। उनके हौसले बुलंद हो रहे हैं और यह देश के लिये बहुत घातक है।

उपसभाध्यक्ष महोदय, राष्ट्रपति शासन लागू होने के बाद केन्द्रीय सरकार ने कुछ काम करना प्रारम्भ किया था पिछले नवम्बर-दिसम्बर में प्रति दिन का जो स्कोर बोर्ड मरने वालों का है दुर्भाग्य से मैं कह रहा हूं स्कोरबोर्ड ग्राफ द डैड एवरी डे घट कर 3-4-5 पर आ गया था आज वह 20-25-30 पर चला गया है। इस का कारण गृह मंत्री चाहें जो सोचते हों, पंजाब के लोगों का यह सोचना है कि जिस ढंग से अकाल तख्त के जत्थेदारों को छोड़ा गया और केन्द्र सरकार के आर्डर गये उनका स्वागत करने के लिये कलैक्टर, कमिश्नर, एस०पी० और डी०आई०जी० एअरपोर्ट पर उपस्थित रहें हमने सरकारी तन्त्र को डी-मारेलाइज कर दिया है अब मीटिंग्ज करने से, रेड अलर्ट करने से यह तो हमेशा की घटनायें जब होती हैं तो किया जाता है, परन्तु क्या सरकार की पोलिटीकल विल बन गई है कि हमको टैरोरिज़म को रोकना है या उन्होंने अन्दर ही अन्दर कोई समझौता 370 के अन्तर्गत कर लिया है, किसी के अन्दर रोड़े साहब या अकाल तख्त से कर लिया है और पंजाब को उनको देने के लिये छोड़ दिया है? यह राष्ट्र की अस्मिता का प्रश्न है पंजाब केन्द्रीय सरकार की पोलिटीकल विल का प्रश्न है। वहां के अधिकारी कह रहे हैं कि हम लोगों को विश्वास नहीं है कि यह टैरोरिस्ट्स को खत्म करने की पोलिटीकल विल है, हमारी तो धारणा है कि समझौता हो चुका है, इसलिये हम कुछ करने में असमर्थ हैं। यह वहां की स्थिति का जेनिसिज है कि जिसका परिणाम अब ओवरफ्लो होकर हरियाणा में आना शुरू हुआ है। हमसे पहले भी दो बार हरियाणा में अटैक हो चुका है सी०पी०आई० के एम०एल०ए० पर अटैक हुआ, बी०जे०पी० के एम०एल०ए० पर अटैक हुआ, बसों पर अटैक हुआ और आज यह हुआ। पहले यह अटैक होते थे पंजाब से सटे हुये क्षेत्रों में और आज अटैक होता है पानीपत में, दिल्ली से सटे हुए क्षेत्र में और यह उसकी भयंकरता का द्योतक है कि पंजाब में उन्होंने अपनी फतेह मान ली है और बढ़ कर दिल्ली और हरियाणा की ओर बढ़ रहे हैं। ये घटनायें उत्तर प्रदेश में भी पहुंची हैं, एक एम०एल०ए० की हत्या हो चुकी है कानपुर के अंदर।

उपसभाध्यक्ष महोदय, इस सारी स्थिति से निपटने के लिये जो पोलिटिकल विल है, उसको सरकार डिफाइन करे और ऐसे डिफाइन करे कि उसके अधिकारियों को विश्वास हो कि कुछ करना है और अधिकारियों के साथ-साथ पंजाब में रह रही जनता को विश्वास हो कि सरकार कुछ करना चाहती है। आज यह विश्वास पूर्णतया उठ चुका है। मैं आपके माध्यम से गृह मंत्री के सामने यह नम्र निवेदन करना चाहता हूं।

उपसभाध्यक्ष महोदय, आज जो पानीपत की घटना हुई है, इसके बारे में अब मैं दो-तीन छोटी जानकारी जानना चाहूंगा इस स्पष्टीकरण के अलावा। एक तो, क्या यह सत्य है कि जो वहां पर आतंकवादी आये थे, वे पुलिस की यूनीफार्म में थे। दूसरा, जो आर्मस का प्रश्न उठाया मेरे मित्र ने, कि उनके पास मोडर्न आर्मस हैं और मोडर्न आर्मस की कहानी हम पिछले तीन महीनों से अखबारों में सुन रहे हैं कि ए० के० 47 उनके पास हैं, जिसके बराबर हमारे पास कुछ नहीं है। मैं अभी पंजाब गया था, वहां देखा, अधिकांश हमारे सिपाहियों के पास पुराने, प्रथम महायुद्ध के थ्री-नोट थ्री के राइफल हैं, जो कि लाठी से ज्यादा नहीं हैं। तो मैं सरकार से जानना चाहूंगा कि आतंकवादियों से अच्छें या बराबर के वेपेन्स सी०आर०पी० और पुलिस पंजाब, हरियाणा, दिल्ली को देने के लिए क्या कदम उठाये गये हैं? क्या कोई वेपेन्स मंगाये गये हैं? आज सरकार ने कहा कि कुछ हमने हरियाणा को दिये हैं। उपसभाध्यक्ष महोदय, मेरा निवेदन होगा कि— जिस प्रकार से आतंकवादियों की गतिविधि बढ़ रही है, जिस प्रकार से उनके हौंसले बुलंद हो रहे हैं, जिस प्रकार से उनकी एक्टिविटीज बढ़ रही है, उसको मद्देनजर रखते हुए जितने पंजाब, हरियाणा, दिल्ली और इस प्रकार के आतंकी क्षेत्र हैं, वहां पुलिस और सी० आर०पी० के जो आफीसर हैं, उनको मोस्ट मोडर्न वेपेन्स सरकार को देने चाहिये,

चाहे दुनिया के जिस कोने से, जिस दाम पर मिलते हों, लेकर इमीजियेट देश की अस्मिता के लिये अवश्य देने चाहियें। इस बारे में मैं गृह मंत्री जी से स्पष्टीकरण चाहूंगा।

तीसरा, मैं यह कहूंगा कि जैसा आज गृह मंत्री जी ने कहा कि मीटिंग को, बहुत अच्छा किया, मीटिंगें कीजिये, परन्तु मीटिंग धरातल पर उतरकर हों। इसके लिये मैं फिर से निवेदन करना चाहूंगा स्पष्टतया कि जो पोलिटिकल विल है, राजनीतिक निर्णय है, वह उनसे समझौते का नहीं है, खालिस्तान देने का नहीं है, 370 देने का नहीं है और जो देश के अंदर आतंकवाद पैदा कर रहे हैं, जिनके हाथ के ऊपर हजारों का खून चढ़ चुका है, उनसे कोई वार्ता नहीं करेंगे।

अन्त में मैं एक ही प्रश्न पूछना चाहूंगा। हमारी सरकार काम करती है, काम करने की क्षमता है, जब निर्णय कर ले और जब काफी लोग मर जाते हैं तब काम करती है। मैं गृह मंत्री जी से जानना चाहूंगा कि पंजाब, हरियाणा और दिल्ली में और कितने शव गिर जाने पर हमारी सरकार हरकत में आएगी? यह बताने की कृपा करें।

SHRI ATAL BIHARI VAJPAYEE: Before further clarifications are sought, let the Minister, Mr. Chidambaram, confirm or deny this disturbing report. We Want to know whether DIG Virk had been attacked this morning. If he had been, then why did he not disclose that fact to this House in his statement? That means he wants to keep the House in the dark. Let him deny or confirm. Then alone the discussion will have some meaning.

THE VICE-CHAIRMAN (SHRI JAGESH DESAI): After the clarifications. His statement is about Panipat.

SHRI ATAL BIHARI VAJPAYEE: No, he has referred to the situation in Punjab also.

THE VICE-CHAIRMAN (SHRI JAGESH DESAI): The procedure is like this. Members will ask clarifications and then the Minister will reply. *(Interrup-tions)*

श्री कल्पनाथ राय (उत्तर प्रदेश): यह तो बतलाना चाहिए।

श्री अटल बिहारी वाजपेयी: सभापति जी, मगर अश्विनी कुमार को यह रिपोर्ट न मिलती तो आज सदन में उसकी चर्चा न होती, गृह मंत्री मुंह बंद करके चले जाते।

PROF. C. LAKSHMANNA (Andhra Pradesh): There is a small problem. He may take the stand that his statement was about Haryana.

SHRI ATAL BIHARI VAJPAYEE: No, he has referred t& the situation in Punjab. Let him confirm or deny. *(Interruptions)*

SHRI KALPNATH RAI; Let th© Home Minister tell.

श्री सुरेन्द्रजीत सिंह अहलुवालिया (बिहार): अगर सत्य है तो मंत्री महोदय को उसको बताना चाहिये था। . . . **(व्यवधान)** . . .

SHRI A. G. KULKARNI: He should speak out what is the fact. *(Interruptions)*

SHRI VISHVJIT P. SDSTGH (Maharashtra): I want to place it on record *hat the entire House would like to ask the Home Minister about the incidents that took place not only on the 7th, but also that took place on 8th and even today. We must have a comprehensive statement. I know he is not prepared, but could he kindly give it just right now?

SHRI P. CHIDAMBARAM: Mr. Vice-Chairman, Sir, there is no attempt at all to withhold anything fro mthe House. This statement mainly deals with the incident that took place in Panipat. That is how this statement was drafted and copies made and circulated. But I have with me information which I will give while answering your clarifications about something

[Shri P. Chidambaram] just now happening in Amritsar... *(interruptions)...* Just as I am on the telephone to the other end, I cannot possibly prepare a statement, make copies and give it. But, I shall answer the point which Mr. Ashwani Kumar has made. I will share with the House as much information as I have until 15 minutes ago. But please don't find fault with this statement because this statement was prepared based upon the incidents in Panipat. I shall answer all the questions which Mr. Ashwant Kumar has raised.

SHRI K. G. MAHESWARAPPA (Karnataka): Mr. Vice-Chairman, Sir, 1 agree with, the submissions made by earlier speakers that the hon. Minister of State for Home should have come forward with a comprehensive statement. In fact, on the same Saturday night, not amy in Paniat but also in several towns in Punjab, a number of persons were killed. About 7 people were killed inj Kapurthala district, 3 people were killed in Jalandhar district, one in Amritsar district, one in Gurdaspur district. In fact, the terrorists grouped themselves into three groups and then bifurcated and operated not only in certain towns in Punjab but alsoi in Haryana. The Minister should not make it a point that only in Haryana these incidents took place and elsewhere in other parts of Punjab, the terrorist activities are under control. He should not make it appear that terrorist activities are under - control in. Punjab. If I may say so, by these killings not only the/' people in Northern side are concerned but the people of the South, where I come from, are also Very much cncerned. In fact this morning I was in Bangalore and they shudder to hear every day the killings in Punjab and its escalation in different parts of the country. We are also very much concerned about it.

The Minister of State for Home, Mr. Chidambaram while replying to the debate on extension of President'si rule in Punjab has said that he is personally supervising every function of the Government and it is under control, the Government is having a grip over the situation in Punjab. He made such a statement He cannot fool the people. In fact, it is not the affair of the Central Government alone- Every one of us, every State Government, every party is concerned with the situa tion in Punjab and the situatidn being es calated elsewhere. Therefore, my sub mision is that the Central Government in stead of organising fake marches, instead of organising Freedom Run, should or ganise a run for Members of Parliament irrespective of political parties to Punjab, to Haryana or anywhere else to fight this terrorism. I am sorry to say that only Mr. Barnala had condemned these activi ties and other Akali leaders have not con demned. This whole country is watching the situation. We are fortunate that there is not Hindu-Sikh rivalry in spite of mass killings aTttJ we are very happy about such a situation. In Sikh community also there are great leaders and they must come forward to condemn the dastardly activi ties. It is their responsibility to condsas* these things. It is shame on our part that members of a marriage party consisting of children, women and men were killed. When we saw the photos of killings in Panipat tears rolled down from our ayes. This kind of things should not be Allow ed to go on like this. We cannot make merely a statement and get away from it It is not merely the responsbility of the Chief Minister of Haryana or the Home Minister but it is the responsibiilty of every one of us in public life to see that peace is maintained in Haryana and everywhere. But I am sorry to say that the Congress President of Haryana State says "because of these in-didenM, TVfr. Devi Lal should resign. " The Central Government has taken over the administration in Punjab. What is the position there? I ask: should not the. Prime Minister or the Home Minister resign because of the killings in Punjab? You cannot politicise these matters and indulge in mudslinging on the popularly elected leader of Haryana. ' With these words, I request that the Government should come forward with a comprehensive'statement with regard to the assistance given to the Haryana Government. He has given a particular list of" the weapons they need, the police assisatnce they require and whether such assistance hue-

been, provided by the Central Government. Further I would like to know as to what steps the Government is taking in all the, northern States to control this menace.

श्री सत्य प्रकाश मालवीय (उत्तर प्रदेश) : माननीय उपसभाध्यक्ष महोदय, सबसे पहले तो मुझे आपत्ति है इस बात पर कि मंत्री जी ने जो स्टेटमेंट यहां पर दिया है, वह सुओ-मोटो दिया है हरियाणा में जो दुखद घटना 7 तारीख को हुई उस पर। 7 तारीख को ही पंजाब में भी घटना हुई और हत्याएं हुई। आज भी कुछ घटनायें हुई हैं। तो जो मंत्री जी ने स्वयं स्टेटमेंट दिया है उसमें इन घटनाओं को छिपाने की कोशिश की है।

दूसरे; कब तक इस प्रकार के निर्दोष लोगों का नरसंहार होता रहेगा। चाहे संसद हो या सरकार हो इस प्रकार की घटनाओं के लिये मूकदर्शक बनी नहीं रह सकती। हम लोग रोज देखते हैं रहेंगे और उसके बाद वक्तव्य आते रहेंगे और घटनायें भी होती रहेंगी। अगर पंजाब में आतंकवाद की घटनायें समाप्त हो जातीं तो इस प्रकार की घटनाएं न हरियाणा में हो सकती थीं, न उत्तर प्रदेश में कानपुर में हो सकती थीं जहां एक विधायक कटियाल की हत्या की गयी जो मोटर साईकिल में जा रहे थे और उनके फ्रेंड जो इलाहाबाद के रहने वाले थे, उनकी भी हत्या हो गयी। जो आतंकवादी हैं वे पंजाब में हैं और सारे देश में फैल रहे हैं। चूंकि पंजाब में राष्ट्रपति शासन है, वहां की विधिवत चुनी हुई सरकार को बर्खास्त किया गया और सत्तारूढ़ दल जो है वह हत्याओं को रोकने में विफल रहा जिससे इनका प्रभाव देश के अन्य हिस्सों पर भी पड़ रहा है।

श्रीमन्, मैंने आज समाचार पत्रों में पढ़ा कि श्री देवीलाल ने केन्द्र सरकार से विशेष सहायता मांगी है ताकि वहां आतंकवादियों की घटनाओं की पुनरावृत्ति न हो। तो मैं जानना चाहता हूं कि केन्द्रीय सरकार ने इस सिलसिले में क्या निर्णय लिया और किस प्रकार की विशेष सहायता हरियाणा की सरकार को देने का निर्णय किया है। इस बारे में मंत्री जी बताएं।

श्रीमन्, मुझे दुख है कि आज इस देश में कोई गांधी, लोहिया और जयप्रकाश नारायण नहीं है, लेकिन जहां तक मुझे स्मरण है, पिछले सत्र में या उसके पहले अटल जी ने सुझाव दिया था कि इस देश के प्रधान मंत्री को पंजाब में पदयात्रा करनी चाहिए। और भी जो राजनीतिक दलों के नेता हैं, वे भी प्रधान मंत्री के साथ यात्रा करेंगे ताकि वहां शान्ति स्थापित हो। यहां भी सदन में बार-बार आश्वासन दिया जाता रहा है और अभी 5 दिन पहले भी दिया गया कि पंजाब की समस्या को हल करने के लिए एक सर्वदलीय बैठक बुलाने का सरकार का इरादा है। घोषणा हो चुकी है, लेकिन आज तक कोई बैठक नहीं हुई है। दांडी यात्रा की जाती है, राजनीतिक उद्देश्यों की प्राप्ति के लिए लेकिन क्यों नहीं प्रधान मंत्री इस प्रकार की घोषणा करते कि जो देश की राजनीतिक नेता है, जो देशभक्ति में किसी से कम नहीं हैं, उनकी वह सलाह लें और पंजाब में शांति स्थापित करें। इसलिए मेरा सुझाव है कि इस देश के प्रधान मंत्री को जो कि कांग्रेस पार्टी के अध्यक्ष भी हैं, फैसला करना चाहिए ताकि वहां शांति स्थापित हो सके।

श्रीमन् आज भी चेतावनी दी गई है, रोज चेतावनी दी जा रही है, लेकिन उसका क्या परिणाम होता है, यह आप देख रहे हैं। इसका मतलब यह है कि सरकार में दूरदर्शिता का अभाव है। मैं इस सिलसिले में यह भी जानना चाहता हूं कि जो बैठक हुई, उच्चस्तरीय बैठक हुई, उसमें जो हरियाणा के और पंजाब के उच्च अधिकारी आए, उसमें कुछ निर्णय लिए गए थे, कुछ ऐक्शन प्लान तैयार किया गया था, यहां पर घोषणा की गई थी, उसका विस्तृत विवरण मैं जानना चाहता हूं। जो बैठक हुई और जो पिछली बैठकें हुई, उनमें लिए गए निर्णयों को आपने किस प्रकार से लागू किया है, किस प्रकार से उनका कार्यान्वियन किया है, इस बारे में बताएं। आज की बैठक में आपने किस प्रकार का निर्णय लिया है। उसको बताएं और कम से कम जो 7 तारीख की घटना हुई, उसके बारे में

[श्री सत्य प्रकाश मालवीय]

सदन में गृह मंत्री जी को वक्तव्य देना चाहिए ।

श्री अटल बिहारी वाजपेयी : उप-सभाध्यक्ष जी, अभी भी मुझे यह पता नहीं लगा है कि डी० आई० जी० विर्क पर हमला हुआ है या नहीं हुआ है । श्री चिदम्बरम जी से मुझे यह आशा नहीं थी। वे हमारे योग्य मंत्रियों में हैं, वे सदन को विश्वास में लेकर चलते रहे हैं । यह ठीक है कि यह वक्तव्य पानीपत के बारे में है लेकिन इस वक्तव्य में एक पैरा पंजाब के बारे में भी है, लेकिन वह पैरा ऐसा है जो यह तस्वीर पेश करता है कि पंजाब में स्थिति सुधर रही है। अगर स्थिति सुधर रही है तो फिर डी० आई० जी० पर हमले की बात कैसे आ सकती है । अगर उसे कहना होगा तो चलते-चलते आखिर में कह दिया जाएगा, सदन उठ जाएगा । क्या इसी भावना से श्री चिदम्बरम काम करते हैं। अभी भी मुझे पता नहीं है और अगर डी० जी० आई० पर हमला हुआ है, स्वर्ण मंदिर परिसर से हुआ है और वह डी० आई० जी० विर्क हैं और वे अस्पताल में पड़े हैं, उनके चेहरे पर गोली लगी है । यह हमें अमृतसर से समाचार मिला है, लेकिन मैं चाहता हूं कि उसको कन्फर्म किया जाए ।

SHRI P. CHIDAMBARAM: I shall answer when I reply. I cannot interrupt such... *(Interruptions)*

THE VICE-CHAIRMAN (SHRI JAGESH DESAI): Ho will be replying.

SHRI ATAL BIHARI VAJPAYEE: You should have incorporated that report in this statement. *(Interruptions)*

THE VICE-CHAIRMAN (SHRI JAGESH DESAI): The observation should have been included in the speech. He has. said like that. *(Interruptions)*

श्री अटल बिहारी वाजपेयी : उप-सभाध्यक्ष जी, मैं फिर दोहराना चाहता हूं कि अगर अश्विनी कुमार को पता न होता कि आज अमृतसर में क्या हुआ है तो क्या ऐसा नहीं होता कि सदन इस बारे में चर्चा ही नहीं करता और चिदम्बरम चुप्पी साधकर सदन से चले जाते । बड़े अफसोस की बात है । उप-सभाध्यक्ष जी, लेकिन मैं श्री चिदम्बरम की इस अपील से सहमत हूं कि पानीपत में जो कुछ हुआ है उसके बाद हर कीमत पर साम्प्रदायिक एकता, हिन्दू-सिख भाईचारा बनाए रखा जाना चाहिए । लोगों की भावनाएं भड़क सकती हैं । लोग क्रोध में पागल हो सकते हैं और इस सदन से यह आवाज जानी चाहिए संसद से जानी चाहिए कि आतंकवादी अगर देश को तोड़ना चाहते हैं तो हम उनके मंसूबे कामयाब नहीं होने देंगे और किसी भी कीमत पर हिन्दू-सिख एकता पर आंच नहीं आने देंगे । केवल पानीपत में शांति समिति की बैठक बुलाना आवश्यक नहीं, काफी नहीं हैं, सारे हरियाणा का सवाल है। अभी तक आशंका यह थी कि पंजाब में क्योंकि आतंकवादियों पर प्रेशर पड़ा है इसलिए वे पंजाब से लगे हुए क्षेत्रों में अपनी गतिविधियों का विस्तार करेंगे और अनुमान यह था कि उन्हीं जिलों में करेंगे जो जिले पंजाब से लगते हैं, वह पानीपत तक पहुंच गए । कल दिल्ली में भी वह कत्लेआम कर सकते हैं। मैं मानता हूं कि यह आतंकवाद की प्रकृति है, आतंकवाद का स्वरूप है, वह कहीं भी किसी भी समय हमला कर सकते हैं । उसका हमें प्रबंध करना होगा लेकिन किसी भी स्थिति में शान्ति भंग नहीं होनी चाहिए । मैं इस बात से सहमत हूं। फिर मैं यह कहना चाहता हूं कि यह पानीपत के बारे में भी वक्तव्य ऐसा है जो संतोषजनक नहीं है ।

On 7th May, 1988 at about 11. 30 p. m., 3 or 4 terrorists struck at a marriage party in the outskirts of Panipat

with AK-47 rifles.

राइफल्स के बारे में सरकार सुनिश्चित है। भले ही प्रैस रिपोर्टस यह कहती है कि अलग-अलग तरह का एमिनेशन बाद में पड़ा हुआ पाया गया, लेकिन आतंकवादी तीन थे या चार थे इसके बारे में सरकार के मन में दुविधा हैं, कोई निश्चित जानकारी नहीं है । वहां भीड़ थी, वहां

विवाह हो रहा था। आतंकवादियों की संख्या पता लगाई जा सकती थी। तीन या चार का भी पता नहीं लग सकता। श्री चिदम्बरम कह सकते हैं कि हमें हरियाणा सरकार से जो जानकारी मिली है वह सदन को दे रहा हूं। आप हरियाणा पर जिम्मेदारी डालेंगे तो सदन आप से फिर पंजाब की घटनाओं के बारे में पूछेगा तो फिर आपके ऊपर जिम्मेदारी डालेंगे क्या यही सिलसिला चलता रहेगा? क्या इस मामले में अभी भी राजनीति का खेल खेला जायेगा? मैं मानता हूं श्री चिदम्बरम के वक्तव्य राजनीति नहीं है। लेकिन बाद मे जो सवाल पूछे गये और जिस तरह के बयान बाहर दिये जा रहे हैं यह सारी देश की समस्या है। और इस देश की समस्या का हल तत्काल निकलना चाहिए नहीं तो स्थिति गंभीर होती जायेगी जिसके भयंकर परिणाम होंगे। मैं चाहता हूं पंजाब में जो कुछ हुआ है उसके बारे में गृह मंत्री सदन को विश्वास में लें। वह यह भी बतायें वह क्या करने जा रहे हैं। डी० आई० जी० पर हमला हुआ और यदि वह जिंदा है तो आतंकवादियों ने उसे छोड़ दिया इस कारण नहीं बल्कि वह अपने भाग्य से बचे हैं। श्री अटवाल पर हमला हुआ। स्वर्ण मन्दिर में मत्था टेकने गये थे पर बाहर निकलते ही हत्या कर दी। क्या इतिहास फिर दोहराया जायेगा हमने कहा था घड़ी की सूइयां पूरी घूम गयी है। सरकार क्या करेगी न मुझे जानकारी है और न देश को जानकारी है। इस बारे में सदन को बताया जाये।

श्री कल्पनाथ राय (उत्तर प्रदेश): आदरणीय उपसभाध्यक्ष महोदय, मुझे सरकार से यह पूछना है सरकार का दृष्टिकोण आतंकवादियों से निपटने के लिए क्या है? जसबीर सिंह रोड़ा जो एक आतंकवादी था जिस को फिलिपिन्स से गिरफ्तार किया गया और गिरफ्तार करके इंडिया लाया गया। जेल में बन्द किया गया और फिर उसको जेल से छोड़ा गया। अब वह मुख्य ग्रंथी बन गया है। अब उससे सरकार वार्ता कर रही है। क्या यह बात सही है कि जो पांच ग्रंथी छोड़े गये जोधपुर से क्या उनमें से दो पाकिस्तानी एजेंट थे? सरकार को साफ निर्णय करना होगा। आतंकवादियों को, खालिस्तान का नारा लगाने वालों को कुचल कर हम दम लेंगे। जिन्होंने इंदिरा गांधी की हत्या की है और इंदिरा गांधी के हत्यारों की जो आतंकवादी पूजा करते हैं, खालिस्तान का नारा लगाते हैं, बेअंत सिंह जिंदाबाद, सतवन्त सिंह जिंदाबाद का नारा लगाते हैं इस तरह के गद्दारों से, जनघाती, राष्ट्रघाती लोगों से क्या सरकार वार्ता करेगी? यह भारत की 78 करोड़ जनता जानना चाहती है। इन आतंकवादियों को कुचल देने का फैसला सरकार को करना चाहिए। भारत को तोड़ने की एक बहुत बड़ी साजिश है। यह मीठी बोली से, हाथ जोड़ने से, और टेबल पर वार्ता करने से समस्या हल नहीं होगी। आप गृह मंत्री हैं, पाणिग्रही जी भी गृह मंत्री हैं, बूटा सिंह जी भी गृह मंत्री हैं क्या आप काम नहीं संभाल सकते? आप सोचते क्यों नहीं? मैं बाहर था मैंने एक स्वर सुना कि आज भी 15–20 की हत्याएं हुई हैं। पता नहीं सच है या गलत। मैं सरकार से यह जानना चाहता हूं कि सरकार का एटीट्यूड क्या है, पालिटिकल दृष्टिकोण क्या है? मान लीजिए हमारे यहां कोई बहुत बड़ा कातिल हो। वह 100 कातिलों का मुलजिम हो और उसको हमने मनाली से गिरफ्तार कराया और जेल में डाल दिया। फिर थोड़े दिनों में यह फैसला होता है कि इस कातिल को जेल से छोड़ दिया जाये। और बी० एस० एफ० का प्लेन उसको जोधपुर से अमृतसर लाता है। उससे मिलने के लिए हमारे कलेक्टर, एस० पी० और सिद्धार्थ शंकर र जाते हैं। इससे तो कातिलों का मनोबल और मजबूत होगा और कमजोर मनोबल होगा तो हमारे सेना के नौजवानों का, बी० एस० एफ० और दूसरी फोर्स का। वे क्यों लड़ेंगे जब कि हिन्दुस्तान के कातिल को, देश की प्रधान मंत्री श्रीमती इंदिरा गांधी के हत्यारों को इस सरकार के द्वारा सम्मान मिलेगा।

[श्री कल्पनाथ राय]

श्रीमती इंदिरा गांधी के हत्यारों को सरकार की ओर से सम्मान मिला, इससे बढ़कर लज्जा और शर्म की बात दूसरी नहीं हो सकती हैं। कितने होंगे आतंकवादी ? क्या वे फौज से या सी० आर० पी० से लड़ सकते हैं ? मुट्ठीभर आतंकवादी और गुण्डे क्या इस तरह से कत्ल करते जाएंगे ? आपको इनको कुचलना होगा। आप इनको कुचल दीजिए ताकि किसी में फिर हिम्मत न हो कि इस प्रकार के कत्ल कर सकें। अगर आप इस प्रकार से आतंकवादियों के सामने सरेन्डर करते रहेंगे तो फिर एक दिन इसी प्रकार से तमिलनाडु को भी अलग करने की मांग हो सकती है, महाराष्ट्र के अन्दर शिवसेना अलग राष्ट्र की मांग कर सकती है। यह पूरे राष्ट्र का सवाल है। रोज हम अखबारों में कत्ल के समाचार पढ़ते हैं। पालियामेंट में बयान आ जाता है। रोज ही पंजाब में निर्दोष लोगों को मारा जा रहा है। एक ओर कत्ल हो रहे हैं और दूसरी ओर एस० पी० और डी० एस० पी० गुण्डों और हत्यारों का स्वागत कर रहे हैं। कितने अफसोस की बात है कि हम अभी तक श्रीमती इंदिरा गांधी के हत्यारों को फांसी भी नहीं दिला सके हैं। चार साल बीत गये हैं, अभी तक उनको फांसी नहीं हुई है। ऐसी स्थिति में साधारण आदमी क्या सोचता होगा, इसका आप अंदाजा लगा सकते हैं। आतंकवादियों की संख्या कितनी होगी ? वे सौ, दो सौ या हजार या पांच हजार हो सकते हैं। क्या सरकार मुट्ठी भर आतंकवादियों को भी नहीं दबा सकती है ? अमेरिका के अन्दर अब्राहम लिंकन ने अपने देश की एकता और अखण्डता को कायम करने के लिए अपना सब कुछ बलिदान कर दिया, 14 लाख लोगों का कत्ल अमेरिका के अन्दर हुआ फिर भी अब्राहम लिंकन ने अमेरिका की एकता और अखण्डता को कायम रखा उस समय अमेरिका की आबादी 10 करोड़ भी मान लें तो उनमें से 14 लाख लोगों का कत्ल हो गया। फिर भी अब्राहम लिंकन झुके नहीं, उन्होंने अमेरिका की एकता को बनाये रखा। 78 करोड़ की आबादी के देश को मुट्ठी भर गुण्डे और आतंकवादी डिक्टेट करें, यह कैसे सहन किया जा सकता है। जब तक आप इनको सख्ती से कुचलेंगे नहीं, यह समस्या हल होने वाली नहीं है, यह मैं सरकार से कहना चाहता हूं।

SHRI YELAMANCHILI SIVAJI (Andhra Pradesh): Mr. Vice-Chairman, Sir, we expected from the hon Home Minister full information, but he failed to give information beyond what the daily newspapers said in the morning. On the other hand, the hon. Minister said:

> "A comprehensive programme to mobilise the masses against terrorism is being worked out by the Punjab Government and will be implemented with the cooperation of all political parties.

It appears that though he categorically said that he is going to take the House into confidence, his statement is very vague, and I would like him to clarify what comprehensive programme he is proposing to adopt?

It is mentioned in the statement that 92 empty cartridges have been recovered from the scene of the crime. Newspaper reports say that the rifles are marked as 'Made in China'. Has the Government of India taken up the issue with the Chinese Government about the smuggling of these arms from that country? It is also reported that the Cenral Reserve Police force is posted in several parts of Punjab. But it appears that the CRP force is alienated from the local people there. I would like to know whether it is a fact or not? Is the Government of India contemplating any basic change from the current attitude to find a permanent solution to the problem of Punjab? I would like to seek these clarifications from the hon. Minister.

श्री सुरेन्द्रजीत सिंह अहलुवालिया : उपसभाध्यक्ष महोदय, हरियाणा में जो घटना घटी वह बड़ी जघन्य और दुर्भाग्यपूर्ण घटना है। इसकी निन्दा हमारे हाउस के साथ-साथ सारे भारत के इंसानों की तरफ से

की जानी चाहिये । मेरे पहले यहां पर कुछ वरिष्ठ साथियों ने कहा कि वहां पर हिंदू असुरक्षित महसूस कर रहे हैं । पर हिंदू हीं नहीं सिख भी अपने आप को पंजाब में असुरक्षित समझ रहे हैं । मेरा कहना है कि खून भले ही सिखों का बहे, हिंदुओं का बहे, खून खून होता है । खून का रंग लाल होता है और यह इंसानियत का खून है । इस इंसानियत के खून को कितनी देर तक इस हिंदुस्तान के हिंदुस्तानी देखते रहेंगे ? कितनी देर तक हम इसको बर्दाश्त करेंगे ? पंजाब जो हिंदुस्तान का अन्नगार था आज शस्त्रागार बना हुआ है । वह पंजाब जो कभी हिन्दुस्तान के लिये पहचान की एक मिसाल था आज जल रहा है, इसको हम लोग कितने देर तक बर्दाश्त करेंगे ? उपसभाध्यक्ष महोदय, और अब यह आग पंजाब से आगे हरियाणा की तरफ, उत्तर प्रदेश की तरफ, दिल्ली की तरफ, राजस्थान की तरफ और मध्य प्रदेश की तरफ बढ़ रही है । इसको रोकने के लिये हमने क्या तौर-तरीके अपनाये हैं, हमने कौन सा रास्ता चुना है ? मैं इसके लिये सिर्फ सरकार को ही दोषी नहीं ठहराता हूं, अपोजीशन के लीडरों को भी दोषी ठहराता हूं । इस हाउस में कई बार फैसला लिया गया कि हम पंजाब चलें । मैंने पिछली बार कहा था कि पंजाब जरूर चलें । वहा जाकर वहां के लोगों को देखें और उनमें विश्वास जगायें । अभी हमारे एक वरिष्ठ साथी ने कहा कि हम अमृतसर गये थे लेकिन उनके साथ में सैक्युरिटी मैन थे। इस तरह से आप पंजाब के लोगों के दिल में विश्वास नहीं जगा सकते । आप तभी उनमें विश्वास जगा सकते हैं जबकि आप बिना सैक्युरिटी के जायें । आप जब जाते हैं और वहां बातें करते हैं. . . (व्यवधान) . . . यह हंसने की बात नहीं है, यह गम्भीरता से सोचने की बात है । आपके मर जाने से मुझे कोई फायदा नहीं होगा । मैं आपके आगे चलूंगा और मैं चलने के लिये तैयार हूं । सीधी सी बात है कि आतंकवाद के खिलाफ आवाज संसद के गोलघेरे के अन्दर नहीं बल्कि संसद के गोलघेरे के बाहर करने की जरूरत है । यहां हम सरकार को दोष नहीं दे सकते हैं । सरकार ने बहुत अच्छे-अच्छे उपाय किये हैं, आतंकवाद को कुचलने के लिये बहुत अच्छे-अच्छे तौर-तरीके अपनाये हैं और इस संबंध में बहुत सारे कड़े कानून पास किये गये हैं किन्तु उन्हें इम्प्लीमेंट कौन करेगा ? हम सब उनको इम्प्लीमेंट करवायेंगे । पर हम अपने कर्तव्य से क्यों विमुख हो जाते हैं । हम इतनी बात क्यों नहीं सोचते । हम सिर्फ उस वक्त इसकी याद आती है जब पी०टी० आई० और यू०एन० आई० के टेलीप्रिंटर्स को हम देखते हैं और उसमें देखते हैं कि आज वहां 26 आदमी मारे गये, 30 आदमी मारे गये जब हम यह समाचार पढ़ते हैं तब हमें वहां की याद आती है और वहां हाउस में इस मामले को लाते हैं ताकि हमें प्रेस द्वारा पब्लिसिटी मिले कि आतंकवाद के खिलाफ हमने आवाज उठाई है । लेकिन आप अपने दिल पर हाथ रखकर देखें कि किसी पार्टी का कोई भी मेम्बर चौबीस घंटों में क्या एक घंटा भी निकाल कर पंजाब में आतंकवाद के बारे में सोचता है कि इसका क्या सही हल निकाला जा सकता है, इस प्राब्लम को कैसे खत्म किया जा सकता है । इसके बारे में क्या कोई अच्छा सुझाव देता है ।

रही बात परसों की घटना की । तो यह बड़ी अजीब बात है ? वहां पर वो गरीब शादी का जश्न मना रहे हैं और उन पर उन्होंने गोलियां चलाईं । यह उन्होंने एक नया तरीका अपनाया है । जैसा कि अखबारों में आया है, गृह मंत्री जी का स्टेटमेंट समझ में नहीं आया, पर अखबारों में जो पढ़ने को मिला कि उग्रवादी नकाब लगाये हुये थे । मैं जानना चाहता हूं कि यह नया तरीका उन्होंने कौन सा अपनाया है ? पाकिस्तान ने ए०के० 47 बंदूक के साथ क्या नकाबें भी भेजनी शुरू कर दी हैं और उन नकाबों को लगाकर वे इस तरह के कार्यकलाप कर रहे हैं?

दूसरी बात मैं यह जानना चाहता हूं कि हरियाणा सरकार की पुलिस एक घंटे बाद उस जगह पर क्यों पहुंची ? एक घंटे तक वह क्या करते रहे क्योंकि वह गरीब का खून बहा था, असहाय लोगों का खून बहा था, वे वहा के नहीं थे बाहर के थे, उनकी कोई पहुंच नहीं थी ? हमारे गृह मंत्री जी ने बताया कि हरियाणा सरकार की डिमांड पर उन्हें कुछ नये आधुनिक अस्त्र-शस्त्र दे दिये गये हैं । सोफिस्टीकेटेड आर्म्स दे दिये गये हैं । मैं यह जानना चाहता हूं कि यह सोफिस्टीकेटेड आर्म्स जो उनको दिये गये हैं उनको चलाने की ट्रेनिंग कितने दिनों में

[श्री सुरेन्द्रजीत सिंह अहलुवालिया]

होगी। जो पुलिस के जवान थ्री नाट थ्री पर अच्छा निशाना नहीं लगा सकते जो पुलिस के अफसर अभी 3.8 बोर की पिस्टल पर अच्छा निशाना नहीं लगा सकते अक्सर उनका निशाना चूक जाता है यह ट्रेनिंग उनकी कितने दिनों में पूरी होगी और कब से इन सोफिस्टीकेटेड आर्म्स को वे इस्तेमाल कर सकेंगे ? क्या वे तब इनका इस्तेमाल कर सकेंगे जब हम सब का सफाया हो जायेगा ? इसके साथ साथ मैं यह भी जानना चाहता हूं कि आए दिन अखबार में पढ़ा जाता है कि इतने लोग मारे गये उनमें 6 आतंकवादी भी मर गये आये दिन पढ़ने में आता है कि 10 आतंकवादी मर गये मैं यह पूछना चाहता हूं कि सरकार ने आज तक क्या कुछ आतंकवादियों की लिस्ट आइडेंटीफाई की है कि आतंकवादियों की संख्या इतनी है और अगर की है तो उस में से कितनों का सफाया हो गया है और कितने जेलों में बंद हैं और कितने इधर--उधर घूम रहे हैं हम जैसे लोगों की तलाश कर रहे हैं मारने के लिये और साथ-साथ यह भी मैं कहना चाहूंगा कि जैसे कि अटल बिहारी वाजपेयी जी ने कहा कि इस आतंकवाद के पीछे मकसद कुछ और भी है। वह यह है कि वे ऐसी ऐसी चौंकाने वाली घटनायें करना चाहते है बच्चों का खून कर के औरतों का खून कर के निहत्थों निर्दोष लोगों को मार कर इतनी घृणा फैलाने चाहते है कि जिसका बैकलेश हो जिसमें कम्युनल रायट भड़के। करीब-करीब 37 लाख सिख पंजाब के बाहर रहते हैं और वे इन 37 लाख सिखों को पंजाब के बाहर कौमी दंगे भड़का कर वहां से भगा देना चाहते हैं जिससे वे पंजाब में चले जाएं और वहां फिजीकल खालिस्तान बना सकें। इस चक्रांत के खिलाफ आज हमारी सरकार क्या सोच रही है ? क्या वाकई इस तरह की पीस कमेटियां पूरे हिन्दुस्तान में गठन करेंगे और पाकिस्तान के इन दलाल आतंकवादियों के चक्रांत को विफल करने की चेष्टा सरकार द्वारा होगी और अगर ऐसा है तो वह कैसे होगी ? यह सवाल मैं आपसे पूछना चाहता हूं और आपसे इजाजत चाहता हूं। धन्यवाद।

श्री वीरेंद्र वर्मा (उत्तर प्रदेश) : उपसभाध्यक्ष महोदय, कल हिन्दुस्तान टाइम्स में पढ़ा कि 32 निर्दोष व्यक्तियों की हत्या हुई है पंजाब में हुई हो या पानीपत में और यह हत्याएं आज भी कोई खत्म नहीं हुई होंगी इन दो दिनों में लगातार 8 साल से यह हत्याएं हो रही हैं। बड़ा दुर्भाग्य यह है कि इन हत्याओं का सिलसिला दिन-प्रति-दिन बढ़ता चला जा रहा है। और घटत पर नहीं है। जब भी कोई वाकया होता है सरकार पुलिस को सतर्क करती है डिस्ट्रिक्ट मेजीस्ट्रेट और एस०पी० सतर्क किये जाते हैं, दिल्ली में सतर्क किये जाते हैं, रेड अलर्ट का बिगुल बजाया जाता है। माननीय गृह मंत्री जी ने जो स्टेटमेंट दिया, मुझे माफ करेंगे, मैं इसे वेग स्टेटमेंट समझता हूं। इस स्टेटमेंट से न आप अपनी तसल्ली कर सकते है, जो देश की जनता में गुस्सा है न उसको आप ठंडा कर सकते हैं, विस्फोटक गुस्सा है जो देश की जनता में है उस अकर्मण्यता के खिलाफ। उस अकर्मण्यता का प्रमा इनएक्टीविटी है जो उसी प्रकार चल रही हो जिसे रोक न सकें हो उस प्रकार के नर संहार को अब उसके कारण जनता में विस्फोटक गुस्सा आ चुका है, आता चला जा रहा है और आप सतर्क करते रहते है अलर्ट देते रहते है लेकिन इस मामले में भी नाकामयाब है। किसलिए स्टेटमेंट देते हैं ? आप ऐसा स्टेटमेंट दीजिएगा

7.00 P.M. कि हमने इस इस प्रकार के स्पेसिफिक स्टेप्स उठायें हैं। क्या आपने आज तक यह घोषणा की है कि किसी भी कीमत में इस देश का विभाजन नही होगा। क्या यह स्टेटमेंट दिया है या इससे पहले कोई आपका स्टेटमेंट आया है कि भारत की कैबिनेट का पार्लियामेंट का यह फैसला है या प्रधान मंत्री जी ने, होम मिनिस्टर ने कभी यह अपनी पार्लियामेंट में कहा है कि हिन्दुस्तान का किसी भी कीमत पर फरदर कोई विभाजन नहीं होगा, नही मानेंगे, किसी भी कीमत पर नहीं मानेंगे। मैंने पिछली दफा भी आपसे कहा था। जब पंजाब में 6 महीने के लिए आप प्रेजीडेंशियल प्रशासन बढ़ा रहे थे तब भी मैंने कहा था कि स्पेसिफिकली इस बात की घोषणा कीजिएगा। जैसा कि हमारे साथी माननीय अश्विनी

कुमार जी ने कहा कि पंजाब के बार्डर में गांव तो खाली हो चुके हैं, लोग शहरों में आ चुके है हम अखबारों से पढते रहते हैं कि वहां पर प्रशासन नहीं है बल्कि वहां पर आपके आतंकवादियों का प्रशासन है। तो इस स्टेटमेंट से क्या काम चलेगा। मान्यवर, स्पेसिफिक कदम उठाइये। स्पेसिफिक निर्णय लीजिए और यह बताइये कि इस देश की एकता और अखंडता आप किस प्रकार के निर्णयों से स्थापित करेंगे, स्थापित कर रहें हैं और करने का आपका इरादा है। इस देश की अखंडता सर्वोपरि है। निर्दोष और बेगुनाह आदमियों की जो जाने जा रही है इनको रेड अलर्ट से नहीं बचाया जा सकता है। स्टेटमेंट से किसी की तसुल्ली नहीं कर सकते हैं। इसलिए आपसे यह तवक्को करूंगा और यह उम्मीद रखूंगा कि आप स्पेसिफिक स्टेप्स उठायेंगे और बतायेंगे कि किसी प्रकार से आप इस देश की एकता और अखंडता कायम रखेंगे।

SHRI ANANP SHARMA (Himachal Pradesh): Mr. Vice-Chairman, Sir, much has been said and I would not like to dwell more on the incident at Panipat because these killings have become almost a daily feature. Of course, we all are sad and tend to be emotional. But we must not forget what exactly is the cons piracy behind these killings. It is very clear that a war has been declared on the In dian. Union. This war has the support of those imperialist forces, from our enemies from across the border, particularly Pakistan, those who have taken a pledge to dismember India. Apparently, this conspiracy was hatched after 1971. There have been various state ments of Pakistani leaders to this effect- And there are people in this country, un fortunately, even in the province of Punjab of course, we all know that it is a minority: It is a minority which is terryorising the majority. It is the minority which is imposing its will or innocent pat riotic Indians through the barrel of the gun.

Sir, it is very clear and I agree with some of my friends who have said that we have to be very clear. The question is not of these killings. Even if some more incidents have taken place today, even if there is an attack on the DIG as my friend has said, what we have to do? We have to, for the last time, make it clear that those who believe in the Indian Union, let them come and talk. We must not close our doors for a political settlement. But, about those who are time and again conveying a message that they have no respect for the Constitution of this country, that they do not believe in the unity and integrity of India, that they have a determination to carve out a separate State out of Indian Union, we must declare a war on them. And, Sir, about Pakistan, we all know and I am also saying that there is a conspiracy. Yes. But how long, I would like to know from the hon. Minister, we have to talk? Of course, nations do talk of principles. India has always believed in principles. But we have to act in our self-interest. Why should we keep on talking to them? Our Home Secietaries have been meeting, our Foreign Secretaries have 'been meeting. And what exactly has been happening? They are on the one hand, manufacturing nuclear weapons, and on the other hand sending more weapons. Sir, I am very clear. No commitment from Zia-ul-Haq or his Government, no understanding, not even a written agreement is going to prevent them from proceeding with this conspiracy against India. No commitment from them. We should be very clear. If we have to survive as a nation we must send a clear message 10 Pakistan what if they want to do it, it is a hostile act. It is an act against India and we must mobilise our resources and let it be a decisive showdown. There have been so many pinpricks, so many provocations. *(Time Bell rings).* I am just concluding. Of course, we must say that our Government has been taking steps and I would like to put it on record that to expect miracles from the Gov-ernment overnight when. there are alien forces involved would also not be a fair attitude. But. Sir. there are nations which have suffered almost similar Dangs of birth. There is always a hiatus between j the gaining of freedom and consolidation j of freedom into a mature nation. This integration process requires some sacrifice. We have so many examples. Mr. Kalp Nath Rai gave an example. After the-

[Shri Anand Sharma]

Soviet Revolution how many people were killed? After the American Civil war how \many Americans were killed? After the Spanish Civil war how many people had *to die"!* We are a nation of 800 millilon. Let us be prepared to fill that gap between gaming of the freedom and consolidation of freedom. Let us be prepared to make any amount of sacrifice for our prosterity. Thank you.

THE VICE-CHAIRMAN (SHRI JAGESH DESAI) Mr. Kapil Verma, just two two minutes only.

SHRI KAPIL VERMA (Uttar PraDESH): Mr. Vice-Chairman, Sir, I am grateful to you for giving me an oport-uaity. I think it is a serious thing what has happened *in* Panipat and the problem has become alarming. This is because the terrorists want to build up pressure in order to start a conflagration all over the •country and this Panipat incident is one indication of this. They want the Hmdus-to hit back, to retaliate. They know that every citizen of India today is very much concerned very much shocked. In fact, Sir. the Government of India has given A red alert *to* the States. I want to tell the House that these terrorists are preparing on a very big scale to strike in Uttar Pradesh, my home State. You hav© •heard already what they have done in Kanpur. An MLA has been killed along with his shadow. And as you might also have heard that a very big cache of arms, a very big store of arms, has been unearthed in the State capital of Uttar Pradesh, *i. e.* Lucknow. And their activities are going on a big scale in Lucknow, in Kanpur and in Terrai region. These have been going on for years and in the western districts of Uttar Pradesh. Shri Virendra Verma is here. He will tell you what is hapening in western U. P. Their activities are going on in a very big way. And our Minister of State for Home Affairs should he prepared *to* handle such a strike in Uttar Pradesh also. They are making hectic preparations. I know what is happening there and U. P. papers are full of it. I want to know from Mr. Chidambaram what special measures he is taking to pre--vent this disease, this menace from sp-reading to Uttar Pradesh and other States. I think he must send some kind of Central forces to particularly sensitive areas, intelligence agencies or C. R. P., if possible and isolate those areas. They are going to be very very active in ceratin States. The statement given by the Minister is not very satisfying. It does not give many details regarding what measures he is taking. So, Sir, through you I want the Home Minister to elucidate the point and tell us in detail what he is going to do. Ag Vajpayeeji has said, this is a virus and it has to be fought. I am sure all patroio-tic citizens of India will maintain communal unity and I hope the Home Minister will tell us what he is doing in this case.

PROF. C. LAKSHMANNA (Andhra Pradesh): Mr. Vice-Chairman, Sir, the Home Miinster, Mr. Buta Singh has stated categorically that they have information about terrorist infiltration from Pakistan. If he has got any information, why is he not coming out with that information? Why is he keeping it to himself? Secondly, what is the time that is being taken for fencing the border? How long will it take, specially in view of what is happening? Will you take months and years Thirdly, the statements which are coming from the Government say that aciton is being taken. How long will we hear it from the Minister that action is being taken? When will we hear that action has been taken, or the work has been done? It shows the Government is not serious Therefore I would like to know when he will be able to give a categorical assurance to the House that things have been done, and not that action is being taken.

SHRI P. CHIDAMBARAM: Sir share the anxiety and concern of the hon. members. At the outset, let me say that the statement was intended to deal mainly with what happened in Panipat on the night of the 7th. This afternoon, we received information about what happened in Amritsar and what is happening in Amritsar just now. I do not think Shri Vajpavee who is usually a very fair critic was quite fair to me when he said that I would have got away with silence. That is not quite correct. I would have shared with him the informarioft

which I gathered as I just came to the House, because the situation is still' tense and still very fluid in Amritsar.

SHRI JASWANT SINGH (Rajasthan): What is the situation?

SHRI P. CHIDAMBARAM: Wait, I am coming to that. Please have patience. I can read it out to you.

Sir, shortly after noon today, the CRPF found that some fortifications were being constructed employing some masons and workers in one of the buildings which is just on the side of the Akal Takht. The CRPF officers went there and told them that these fortifications should not be made. This is just outside the Parikarma. We are trying to get a better picture and I hope we will have a better picture later this evening. Shri Virk DIG, CRPF, also went there with the Superintendent of Police, Amritsar City. The report that 1 have got, which I tried to confirm from Mr. Ribeiro, is that he went to that near-by building to see what was happening in this fortification, where this construction was being done. At that time there was a firing and one bullet hit Shri Virk in the jaw. He has suffered a fracture of the jaw. He was rushed to the hospital. He has been operated upon. He is completely out of danger. I have spoken to Mr. Ribeiro. Shri Virk is out of danger. There was an exchange of fire, the firing is going on just now — until an hour ago this exchange of fire was going on between the militants from inside the Golden Temple and the CRPF. We are keeping a close watch on the situation and we will take suitable steps....

SHRI KALPNATH RAI: Flush them out.

SHRI VIRENDRA VERMA: What are the steps being taken?

SHRI P. CHIDAMBARAM: I cannot possibly say standing here when the situation is evolving, when it is an emerging situation...

SHRI A. G. KULKARNI: It is a serious situation and we want to hear from you something which will create confidence. He is saying like an advocate......................... *(Interruptions).*

SHRI P. CHIDAMBARAM: He may • pour his anger upon me but the fact remain that I cannot give off-hand answers in these questions I shared the information which has come to me, which is available with me. These are decisions which have to be taken after careful consideration by the Government, by the CCPA. 1 cannot possibly give off checked answers If there more information and if it is possible for me to make a statement tomorrow, I will certainly come forward and make a state-ment. But the fact which is of some satisfaction is that Mr Virk is out of danger. He was' operated upon and he is out of danger. I confirmed this with Mr. Ribeiro. The CRPF is there I will try to get more information later this evening.

As far as the quesions which were put to me are concerned, I have gathered the information from the Government of Haryana. The Director-General of Police of Haryana is here. In fact, he was meeting with us until about half-past five and meetings are still going on with the officials of the Home Ministry. Now, the Director-General of Police of Haryana, 1 believe, is giving me correct information. He is speaking for the Government of Haryana. 'the information he has given me is that the police reached the site of the incident within a few minutes. I have to accept this statement unless there is contrary information. There is no contrary information and I accept the statement of the Director-General of Police of Har- yana that the police reached there within-a few minutes.

We have not been able to establish whether there were three or four terrorists because there are conflicting versions. Some say three; some say four. But we can establish this only after trying to get more information and asking more questions. The DG is not able to say whether any one of them was wearing a mask. But the quess is that some of them may have covered their faces with towels. There is . no information about any one of the having worn any mask.

Sir, as far as AK-47 is concerned, it has been established by the empty cartridge and ammunition used that AK-47 has been

[Shri P. Chidambaram] used in the incident. He is not able to say how many AK-47s have been used. The DG told me earlier in the evening that there was no prior intelligence about any terrorist having infiltrated into Karnal District near Panipat Sir, Mr. Bhajan Lal, accompanied by Pandit Chiranjilal Sharma and Shri Dharam Pal Malik visited Panipat and they have returned.

SHRI SATYA PRAKASH MALA, V1YA: All Congressmen. *(Interruptions)*

SHRI A. G. KULKARNI: You can also go there. (*(Interruptions)*

SHRI P. CHIDAMBARAM: Nobody prevents you from going. They have gone. Interrupcions) The Minster has gone. *(Interruptions)*

A question was asked as to who has gone there. I said, Mr. Bhajan Lal went there. (Interrutions)

THE VICE-CHAIRMAN (SHRI JAGESH DESAI): Mr. Ashwani Kumar raised that point and the hon. Minister has answered it. *(Interruptions)*

SHRI P. CHIDAMBARAM: One hon. Member asked whether anybody on behalf of the Government went there and in reply to that I said Bhajan Lalji had been there along with some Members *(Interrup tions)*

SHRI VIRENDRA VERMA: He said about Punjab.

SHRl P. CHIDAMBARAM: In regard to Punjab, I have -nsited Punjab every week in the last three weeks. Words are put in my mouth. As I said last week, we have an action plan and I have outlined what the action plan was.

SHRI B. SATYANARAYAN REDDY: What is the action plan?

SHRI P. CHIDAMBARAM: I cannot possibly repeat it for the benefit of each hon. Member. We answered the question-we laid a statement. I answered it. I described the elements of the action plan. It the hon. Member does not read the pro-ceedings, I cannot help it. I have said that w are monitoring the implementation of the action plan. Prof, asked me how long it will take I have answered it. I have no hasitation in repeating it. It will take eight weeks to put up fencing along the most$_x$ vulnerable segments. I have answered it only last Thursday.

I have also said that we 'nave given sophisticated weapons to the Punjab Police. We, have given it to Haryana also. After July, 1987, we have given to the Haryana Government sten guns, SLRs and LM Gs. The DG is here. He has requeted for more weapons. We are trying to meet this requirement of weapons. They hava asked for para-military forces. We have rushed three companies of CRPF today. If they want more forces, we will try to and some more forces for them. The point is, this is an evolving situation.

SHRI ARJUN SINGH (Uttar Pradesh): May I point out that there is no comparison between the SLR and the AK-47? SLk is not a sophisticated weapon. It is now a twenty-year old rifle. It is a single-shot weapon. It has a limited maga-zlns capacity. It operates at something like one-fifth speed' of AK-47. So, when you say 'sophisticated weapon', kindly be specific, SLR is not a sophisticated weapen.

SHRl P. CHIDAMBARAM: Sir, my good friend, Mr. Arun Singh, knows the constraints that we have had in dealing with the Minsitry of Defence in trying to match the weaponry which the terrorists have as. Nobody is denying the. fact. *(Interruptions).* Wait a minute, it is very nice to say now. (Interruptions) SLR i& certainly not a match for AK-47. The element of AK-47 has come into the Punjab situation only in the last few months- We are taking steps to equip our forces with weapons equivalent to AK-47, button anyone who has been in that Ministry knows it and I believe Mr. Arun Singh knows it we have had difficulties, we are trying to get over these difficulties, we are trying to match it. Immediately after 87 we have given SLRs we have given stenguns and we have given LMGs.

SHRI S. S. AHLUWALIA; AK-47 are today available in Punjab openly. The) are also available today in Haryana. Thai is a fact.

SHRI P. CHIDAMBARAM: Sir, it is not correct to say that the Government does not have political' will. Only last week I disclosed that the steps that we have taken have begun to yeild some results, but I took care to say that I am keeping my fingers crossed, we are not going to claim any credit or any success. in the last few weeks in Punjab alone 17 known terrorists have been killed in encounters. Again, it is not only to the credit of Punjab police, Haryana police have also achieved considerable success in the last few weeks. There were four major incidents in Haryana. All four cases have been worked out by the Haryana police and I am not going to give credit to Punjab police and not give credit to the Haryana police. In the case of Vedpal the culprits have been arrested. Daryapur bus killings—the culprits have been arrested. The attack on Shri Shiv Prasad, MLA— the culprits have been identified and one of them has been killed. The attack on Shri Hamam Singh — the culprits have been identied and one of them has been killed. Therefore, it is not correct to say that Government of India lacks political will or Government of a State lacks poli-tital will. Security forces both in Punjab and Haryana are alert and alive to the situation but to deal with the problem of this magnitude requires better intelligence\, mors forces, more equipment and, if I may say, some good luck also. In the last few weeks we have made soma progress in dealing with terrorists and I have frankly stated only last week that the advantage which we had gained in November and December seemed to have slipped out of our hands in January, February and March. We have taken some corrective action and since 7th April our forces have engaged the terrorists in many encounters, both on the border and inside Punjab and Haryana. There have been some successes but, as I said, terrorism is not a passing cloud. We are going to live with this for some more time. For several more months, if not years, we are going to live with the situation. We have to take losses and we have to be prepared to take losses, but it is most unfortunate that a very poor nomadic tribe innocent and defenceless, has been the victim of this latest outrage. This tribe seemed to have moved into Panipat on the 30th of April. They are artisans. They mend agricultural equipment and implements. They move on after a few days. This tribe wanted to celebrate the marriage of two girls and three or four terrorists moved into that celebration and opened fire with AK-47. This is the problem which has to be fought ruthlessly, relentlessly. After having spoken to the DGP of Haryana I am convinced that the Government of Haryana shares the same concern as the Government of Punjab and the Government of India. They share the same political will as th© Government of Punjab and the Government of India. Betwen the three Governments we shall do our best to nab these terrorists, to find them and to fight these terrorists. Sir, I think some other general state ments were made which were expressions of Members' anguish. I certainly share their anguish, their con cern. The situation is very very difficult; the situation is very very serious in Pun jab and Haryana. We have alerted Himachal Pradesh; we have alerted Uttar Pradesh. We do not want this; to spread out. But as the pressure mounts, the ter rorists will spill over to other States. It is my fervent hope that the State Gov ernments are alive and alert to the situ ation and they will be able to deal with it effectively. As far as Government of India is concerned, we will give them equipment, we will give them help, we will share intelligence with them and we will try to give them as much help as possible in' the form of para-military forces. But let me say again, we have to live with this problem. We will be taking losses. But it is our hope that our forces will be able to fight back and[1] eliminate the terrorists and fight back and eliminate terrorism.

श्री अश्विनी कुमार : श्रीमन, मैं मंत्री जी से एक स्पष्टीकरण चाहता हूं। मैंने मंत्री जी से पूछा था और मेरे मित्रों ने भी पूछा था कि टैरोरिस्टों के पास ए० के० 47 वैपन्स हैं और अभी एक माननीय सदस्य ने कहा कि पंजाब में उनको यह जानकारी मिली है कि ए० के० 47 के वेपंस 15 से 20 हजार में बाजार में मिल सकता है। क्या सरकार इस प्रकार के वैपंस लेने का प्रयास कर रही है और अगर प्रयास कर रही है तो ए० के० 47 के जवाब देने वाले वैपन कब तक हमारे जवानों को वे दे सकेंगे।

दूसरे मेरे मित्र ने कहा कि आज वैपन आ भी जाएगें तो उसकी ट्रेनिंग देकर मोर्चे पर लड़ने में कितना समय लगेगा। इसलिए मैं मंत्री महोदय से जानना चाहता हूं कि इन बातों पर विचार करके आप क्या व्यवस्था कर रहे हैं, इसके लिए सदन को विश्वास में लेंगे तो कृपा होगी

SHRI P. CHIDAMBARAM: Sir, on the question of weapons to match AK-47 and what we are doing, I am sorry I cannot disclose what we are doing in public interest. But I can assure the House that despite the constraints placed in our way, we are trying to get over this problem. We have, I think, to some extent, got over this problem. It is not possible for me to disclose more details.

THE VICE-CHAIRMAN (SHRI JAG ESH DESAI): Mr. Matto. At least you complete your speech.

SHRl GHULAM RASOOL MATTO (Jammu and Kashmir): No., Sir, it is already 7. 30, it is not possible for me to complete my speech. You adjourn the House.

SHRI VIRENDRA VERMA: Please adjourn the House.

THE VICE-CHAIRMAN (SHRI JAGESH DESAI): All right, the House stands adjourned and will meet again at 11 a. m. on 10th May, 1988.

The House then adjourned at twenty eight minutes pas; seven of the clock till eleven of the clock

Tuesday, the ' 10th May, 1988.